

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/140(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KALPANA AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sidhartha Sharma, Adv.] For the Resolution Professional
Mr. Rishav Dutt, Adv.]
Mr. Aman Kataruka, Adv.]

Mr. D. N. Sharma, Adv.] For the Personal Guarantor
Ms. Shreya Choudhary, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel for the Personal Guarantor prays for extension of time to file its reply.
3. A period of four weeks time is granted to the Personal Guarantor to file its reply.
4. The matter would be coming up on **14.05.2024** for arguments.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**